

**Unused Irrigation Potential**

341. **Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the problem of unused irrigation potential is acute in Gujarat, Maharashtra, Rajasthan and Uttar Pradesh; and

(b) if so, the steps taken or proposed to be taken for the utilisation of this unused potential?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) The utilisation of irrigation potential during 1964-65 in Gujarat and Maharashtra was 32 per cent and 65 per cent whereas in Rajasthan and Uttar Pradesh it was 100 per cent and 83 per cent respectively.

(b) Development of utilisation generally takes time. To improve the utilisation of the potential created, the State Governments have been requested to take up area development programmes for providing farmers with credit facilities, improved seeds, fertilizers, pesticides, improved communications to market centres and guidance on scientific methods of cultivation (crop planning) and application of water. The Irrigation Departments have also been requested to excavate water courses upto 2 cusecs and dig field channels where the farmers delay them. In some States, Compulsory irrigation cess is being levied. Some have fixed promotional water rates. Every encouragement is being given to the farmers to use the water as soon as it is made available.

**Population Control Measures**

342. **Shri D. C. Sharma:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether any population control measures have been taken especially in the thickly populated districts in the country; and

(b) if so, the details thereof?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) The reorganised Family Planning Programme is being extended all over the country. It is not necessary to have any special measures for population control in the thickly populated districts, since under the reorganised Family Planning Programme the number of Family Welfare Centres and staffing pattern takes into account the population of each area.

(b) Does not arise.

**Unaccounted Money seized in Rajasthan**

343. **Shri D. C. Sharma:**  
**Shri Rameshwar Tantia:**  
**Shri Himatsingka:**  
**Shri Narayan Reddy:**  
**Shri Lahtan Chaudhry:**  
**Shri D. N. Tiwary:**  
**Shri Sidheshwar Prasad:**  
**Shri Bhagwat Jha Asad:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hanada:**  
**Shri P. C. Borooah:**

Will the Minister of Finance be pleased to state:

(a) whether the Income-tax Department in Bombay made a big haul of gold bullion in its drive against unaccounted money and assets in a raid in Rajasthan in the first week of December, 1965;

(b) if so, the details thereof;

(c) whether any investigation has been carried out; and

(d) if so, with what result?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) 85.61 Kgs. of gold bullion, gold and pearl ornaments weighing about 12 Kgs. old silver coins valued at Rs. 7,000 and cash of Rs. 15,784 were found and seized.